GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:979 ANSWERED ON:27.07.2015 National Health Insurance Scheme Tanwar Shri Kanwar Singh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of number of persons treated under National Health Insurance Scheme since its inception, State/year-wise;
- (b) whether all families belonging to below poverty line have been included in the scheme, during the last three years and the current year;
- (c) if so, State-wise details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): The State/year -wise details of persons treated under National Health Insurance Scheme (hospitalized) under RSBY since its inception is at Annexure-I.
- (b) to (d): No. However the State-wise details of BPL families covered under RSBY during the last three years and the current year is furnished at Annexure II. Identification of BPL families and their enrolment under RSBY is the responsibility of the State Government.